Annexure – 7
Name of the corporate debtor: WAY AUTOMOTIMES PRIVATE LIMITED: Date of commencement of CIRP: 06/06/2022; List of creditors as on: 28/06/2022
List of operational creditors (Government dues)

<u> </u>		S	P	R	= -	C	0	Œ		C	N ×	-		_	_	ó	_				
Details of Claimant	Department	Shri Partha Sarathy	Panda,	Regional Director	ncharge, Regional	Office, E.S.I.	Corporation, Panchdeep	Bhawan, Janpath. Unit-	IX. Bhubaneswar-75!	022.	Shri Basant Kumar Korkora		Deputy Commissioner of CT & GST, CT & GST	Circle, Koraput, Jeypore	Under Commissionerate	of CT & GST Odisha	Cuttack Finance	Department, Govt. Of	Odisha.		
	Government	Central									\tate										
Details of claim received	Date of receipt	17-06-2022									20-06-2022										
	\mount claimed	803									3,98,12,907		•		_				_		2 00 12 710
Details of claim admitted	Amount of claim admitted	803									3,98,12,907										3 98 13 710
	Nature of claim	Unsecured -	00		-						Unsecured -								- -		-
	Amount covered by security interest	-									,		-				-				
	Amount covered by guarantee	•		-							1										•
	Whether related party?	\ \frac{1}{6}									5										•
	% of voting share in CoC, if applicable	NA									2					,		-			1
\mount of	contingen t claim																				
Amount of any mutual	dues, that may be set- off	ı					-				i										•
_	admitted	1		_								-									-
claim under	verification						-			,											
if any		•								•				-							

